

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 09-09-2020**


Morning Session	Afternoon Session
Objections 1.CR. 147/2020 2.CR. 145/2020 3. CC. 4485/2020 Hearing/Arguments 4. CR. 238/2020 5. CC. 8434/2018 6. CC.1014 /2020 7. CR.89 /2020 8. CR. 358/2019 9. PCR. ramesh/2019 10. PCR. Shivanajappa/2019 11. PCR. Roopa/2019 12. Cmis. 221/2014 Arguments 13. 8422/2018	Compromise 14. CC. 11656/2018 15. CC. 11655/2018 16. CC. 9792/2017 17. CC. 12002/2018 18. CC. 11759/2018 19. Cmis. 228/2017


8/9/2020
Chief Judicial Magistrate
Bangalore Rural District, Bangalore.
Bangalore Rural District
Bangalore

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 09/09/2020)**

II ACJM, Bengaluru. 1 st session IO/Evidence	II ACJM, Bengaluru. 2 nd Session IO/Evidence/Arguments
1. CC No.1212/2012	1. CC No. 2269/2015
2. CC No.5446/2016	2. CC No. 10428/2019
3. CC No.887/2016	
4. CC No.915/2017	
5. CC No.7645/2016	
6. CC No.1251/2016	
7. CC No.7308/2014	


9/9/2020

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP
issued by the Hon'ble High Court of Karnataka.